

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 224/GT/2014

Subject : Determination of tariff for Raghunathpur Power Station Unit I (600 MW) for the period 2014-19.

Date of hearing : **5.1.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Petitioner : Damodar Valley Corporation

Respondents : Haryana Power Purchase Centre & 2 others

Parties present : Ms Anushree Bardhan, Advocate, DVC
Ms. Poorva Saigal, Advocate, DVC
Shri Amit Biswas, DVC
Shri D Ghosh, DVC
Shri D.K Aich, DVC

Record of Proceedings

During the hearing, the learned counsel for the petitioner submitted that the additional information sought by the Commission vide RoP dated 17.11.2015 has been filed and copies have been served on the respondents. The learned counsel further submitted that Unit – I of the generating station is expected to achieve commercial operation by 31.3.2016. Accordingly, she prayed for grant of extension of time to declare the COD of the generating station.

2. None appeared on behalf of the respondents.
3. The Commission accepted the prayer of the petitioner and directed the petitioner to file appropriate application seeking extension of time for COD of Unit-I of the generating station, on or before 29.1.2015.
4. The petition shall be listed for hearing on **25.2.2016**. No extension of time shall be granted for any reason whatsoever.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

